

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.12.2019

**ORDER NO. 257 of 2019**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 80 of 2019 for CESTAT, Chandigarh for the period from **16/12/2019 to 20/12/2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From <b>16/12/2019 to</b> <b>20/12/2019</b>	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,




**(Bineesh Kumar K. S.)**  
**Registrar**

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Asst. Registrar



31/12/19